

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 29 OF 2016 &  
IA No. 81 of 2016**

**Dated : 23<sup>rd</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Tata Steel Ltd.**

**Versus**

**.... Appellant/(s)  
Applicant**

**Jharkhand State Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Ankit Parhar

Counsel for the Respondent (s) : Mr. Farrukh Rasheed

**ORDER**

Learned counsel for the State Commission seeks two weeks time to file reply. He may file the same on or before 07.04.2016 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 22.04.2016 after serving copy on the other side.

List the matter on **29.04.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/dk